

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, , MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 34

Dated Guwahati, the 9th June, 2016

In supersession of all previous orders, Hon'ble the Chief Justice, Gauhati High Court has been pleased to station Hon'ble Dr(Mrs.) Justice Indira Shah at Principal Seat of the Gauhati High Court at Guwahati, w.e.f. 9th June, 2016 until further order.

By Order,

Sd/-H.K.Sarma
REGISTRAR GENERAL

Memo No. HC. III- 04/2012/ 1587-1603 /G, Dated: 9th June, 2016
Copy to: -

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati - 6.
3. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl.
6. The Accountant General (A&E), Assam, Beltola, Guwahati. He is requested for issuance of necessary Pay Slip in respect of Hon'ble Dr. (Mrs.) Justice Indira Shah, Judge, Gauhati High Court.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Pvt. Secretary to Hon'ble Mr./ Dr. (Mrs.) / Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 14. The System Analyst, Computer Section, Gauhati High Court, Guwahati.
15. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Court Officer No.1, Gauhati High Court, Guwahati.


REGISTRAR GENERAL